

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax-23753923

Petition No. 234/MP/2017  
170/GT/2017  
& 171/GT/2017

Date: 7.12.2018

To,

Addl. General Manager (Regulatory),  
MP Power Management Company Limited,  
Block No. 11, Shakti Bhawan, Rampur,  
Jabalpur- 482008 (M.P)

Sir,

**Subject:** Petition No. 234/MP/2017- MPPMCL vs RRVPNL & ors and Petition Nos.,  
170/GT/2017 & 171/GT/2017- RRVPNL vs MPPMCL & ors

**Ref:** Your Letter No. CGM (Regulatory)/500 dated 5.12.2018

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With reference to your letter dated 5.12.2018 on the above mentioned subject, I am directed to inform that your request for extension of time for submission of report has been considered and time for filing the said report has been extended till **15.1.2019**. You are requested to ensure filing of the report within the timeline mentioned. No request for extension of time shall be entertained in future. Accordingly, hearing of these petitions has been postponed and the matters shall be listed for hearing during February, 2019 for which separate notice shall be issued.

**Sd/-**  
(B. Sreekumar)  
Deputy Chief (Law)